

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF P S MEASUREMENTS AND CONTROLS LIMITED

1.	Name of Corporate Person	P S Measurements and Controls Limited
2.	Date of incorporation of Corporate Person	03.09.1990
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U85110KA1990PLC011187
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	17/A, 4 th Floor, Hosur Road, Bangalore, Electronics City, Karnataka, India, 560100
6.	Liquidation commencement date of the Corporate Person	19.08.2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: CA Ravindranath Narayana Rao Add: E-mail address: ravishendige@gmail.com Contact No: 9845258480 Registration No: IBBI/IPA-001/IP-P00645/2017-2018/11099
8.	Last date for submission of claims	17.09.2024

Notice is hereby given that P S Measurements and Controls Limited has commenced voluntary liquidation on 19.08.2024

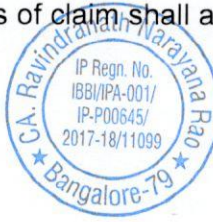
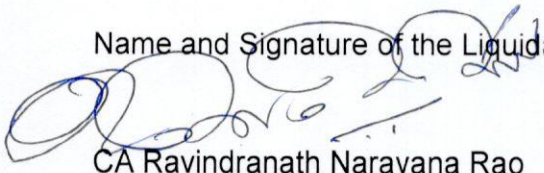
The stakeholders of P S Measurements and Controls Limited are hereby called upon to submit proofs of their claims, on or before 17.09.2024 to the Liquidator at the address mentioned against item 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.



Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator



CA Ravindranath Narayana Rao

Liquidator in the matter of P S Measurements and Controls Limited

Date: 22.08.2024

Place: Bengaluru